



**भारतीय दूरसंचार विनियामक प्राधिकरण**  
**TELECOM REGULATORY AUTHORITY OF INDIA**  
**भारत सरकार/Government of India**



महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,  
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**DIRECTION**

Dated: 11<sup>th</sup> December, 2015

Subject: Direction under section 13, read with sub-clauses (i) and (v) of clause (b) of sub-section (1) of section 11, of the Telecom Regulatory Authority of India Act, 1997, with regard to closure of services in 900 MHz band by M/s Reliance Telecom Limited in Assam, Bihar, North East, Orissa and West Bengal licensed service area on the 11<sup>th</sup> December 2015, on expiry of 900 MHz spectrum allotted to it.

No.123-2/2014-NSL-II- Whereas the Telecom Regulatory Authority of India [hereinafter referred to as the Authority], established under sub-section (1) of section 3 of the Telecom Regulatory Authority of India Act, 1997 (24 of 1997) (hereinafter referred to as TRAI Act, 1997), has been entrusted with discharge of certain functions, *inter alia*, to ensure compliance of terms and conditions of license; regulate the telecommunication services; protect the interests of service providers and consumers of the telecom sector;

2. And whereas M/s Reliance Telecom Limited (hereinafter referred to as M/s RTL) has, vide its letter dated 10<sup>th</sup> December 2015, informed the Authority that 900 MHz spectrum allotted to it by the licensor is expiring on the 11th December 2015 in Assam, Bihar, North East, Orissa and West Bengal service areas;

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3. And whereas M/s RTL has, vide their letter mentioned in the proceeding para, further informed that they will continue to provide their services over 2100 MHz band and they have informed all their customers about the closure of their service in 900 MHz band and operation of service in 2100 MHz band with advice to customers to port out to other service providers if they don't want to continue with 3G services of M/s RTL.;

4. And whereas M/s RTL has, in their letter mentioned in para 2 above, stated that it is not possible to generate more than one million UPC at a time for a service area and has requested for allotment of three additional operator codes for Bihar, two for West Bengal and one additional operator code for Orissa service areas to enable them to generate UPC by 11<sup>th</sup> December, 2015 for its subscribers;

5. And whereas the Authority has, vide its direction No.116-9/2009-MN dated 21<sup>st</sup> January, 2011 and amendment dated 21<sup>st</sup> January 2011, specified a format of UPC consisting of eight characters of which first two shall be alphabets that denote the service provider code and service area code and the remaining six characters shall contain numeric characters 1 to 9 only and the character '0' is not allowed;

6. Now, therefore, in exercise of the powers conferred upon it under section 13, read with sub-clause (i) and (v) of clause (b) of sub-section (1) of section (11), of TRAI Act, 1997, the Authority, in the interest of consumer, hereby directs –

(a) M/s Reliance Telecom Limited to –

(i) generate UPCs with service provider codes N, G, and J in Bihar, 'N' and 'G' in West Bengal and 'N' in Orissa service areas in addition to existing code 'E';

(ii) generate the Unique Porting Codes for all subscribers who have not opted for migration to 3G in Assam, Bihar, North East, Orissa and West Bengal service areas and communicate the UPC through SMS to such subscribers immediately; and



(iii) process all requests of its subscribers for porting received upto thirty days from the date of issue of this direction and furnish compliance report by the 20<sup>th</sup> January 2016;

(b) all Telecom Service Providers and Mobile Number Portability Service Providers to recognize UPC code starting from 'N', 'G' and 'J' for Bihar, 'N' and 'G' for West Bengal and 'N' for Orissa service areas for the subscribers of M/s Reliance Telecom Limited;

(c) all Mobile Number Portability Service Providers not to accept the request for porting in respect of UPC code 'N', 'G' and 'J' belonging to M/s Reliance Telecom Limited as Donor Operator after 11<sup>th</sup> January 2016.

  
(Sanjeev Banzal) 11/12/15

**Advisor (Network, Spectrum and Licensing)**

To,

All TSPs and MNPSPs